

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

STARRED QUESTION NO:348  
ANSWERED ON:28.07.2009  
DISTRIBUTION OF FOODGRAINS AT CHEAP RATE  
Antony Shri Anto;Panda Shri Prabodh

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government has sought suggestions from various stake holders including the State Governments and the Union Ministries with regard to the proposed Food Security Act;
- (b) if so, the details thereof and the response of the stake holders thereto;
- (c) whether the Government also proposes to converge all the existing food based welfare schemes being currently implemented by various Ministries into a single scheme under the Food Security Act;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether any provision has been made for funding the said scheme;
- (f) if so, the details thereof; and
- (g) if not, the manner in which the scheme is proposed to be funded?

**Answer**

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a),(b),(c),(d),(e),(f)&(g): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF THE STARRED QUESTION NO.348 DUE FOR ANSWER ON 28.07.2009 IN THE LOK SABHA.

(a),(b),(c),(d),(e),(f)&(g): To firm up different aspects of the proposed National Food Security law including required funds for implementation, consultation with various stakeholders is presently in progress. First consultation with State/UT Governments was held on 10th June, 2009. Based on it, so far comments from 17 State/UT Governments have been received. Consultation with concerned Central Ministries was held on 11th June and 1st July, 2009. Their views are yet to be received.

The on-going examination of framework of the proposed law also includes aspects of convergence of existing food based schemes implemented by various Ministries.